

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 14  
CP No. 30/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Chandra Prakash Chandak**

**...Petitioner**

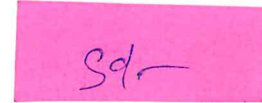
**Versus**

**Rajshree Impex Pvt. Ltd. & Anr.**

**...Respondents**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 25.07.2024.

Therefore, the matter is reposted to 03.09.2024.



**(Prabhu Dayal Sewda)  
Court Officer**

July 25, 2024